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4/8. S. K. Nayak
 S. Mohanty
 S. N. Misra
 CAT/J/JII

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 348 6

Krushna Ch. Saterpathy..... Applicant(s)

Union of India & others..... Respondent(s)

Sr. No	Date	Order with Signature
	21/5/96.	REGISTER Registrar
1	15.5.96	1. P.C. for Rs 50/- has been fixed. By 21/5/96.
		Nobody is present when called. Refix again after vacation for admission.
2	21.6.96	None present for the petitioner. Call on 24.6.1996. Vice-Chairman
3.	24.6.96	Nobody is present. This is the third time the applicant is not present when called. Dismissed for default.
		vice-Chairman Manasinha Member (Admn.)
		for admission with interim order.
		By 14.5.96 Bench
		By Admision.
		20/6/96 Bench